

## NOTICE

WITH REFERENCE TO THE NOTICE DATED 10<sup>th</sup> March 2021 for hearing the matters physically, **IT IS HEREBY NOTIFIED** for the information of the Advocates and Parties-in-person at the **HIGH COURT OF BOMBAY AT GOA**, that the Hon'ble Courts will take up the following assignment on the dates mentioned below :

**From 22<sup>nd</sup> March 2021 to 25<sup>th</sup> March 2021**

Sr. No.	Present sitting	Assignment
1	The Hon'ble <b>THE CHIEF JUSTICE</b> <b>AND</b> The Hon'ble Shri. Justice <b>M. S. SONAK</b>  <b>Commercial Appellate</b> <b>Division Bench</b>	For admission, hearing and order matters therein :- Civil and Criminal matters and applications therein pertaining to the Division Bench.
2	The Hon'ble Smt. Justice <b>M. S. JAWALKAR</b>	(A) For admission, hearing and order matters therein : (1) Applications U/Sec. 11 of Arbitration and Conciliation Act, 1996. (2) Matters Under Companies Act, 1956 and Companies Act, 2013. (B) Final Hearing matters pertaining to : (1) Civil Writ Petitions other than those assigned to Single Bench - III. (2) Second Appeals of Five Years.

### NOTE:

1. The assignment of other Benches will be continued as it is until further directions, as per the Roster notified on 10<sup>th</sup> March 2021.

By Order,

High Court, Appellate Side )  
Bombay. )  
Date : 18<sup>th</sup> March 2021 )

(V. R. Kachare)  
Registrar (Judl-I)